

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2139
TO BE ANSWERED ON 31ST JULY, 2018

HOME DELIVERY OF FOODGRAINS

2139. DR. K. GOPAL:

SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the NFSA has a provision for door step delivery of foodgrain under PDS to the beneficiaries, if so, the details thereof and the present status of its implementation, State-wise particularly in Gujarat;
- (b) whether it is true that the Union Government has asked the State Governments to provide home delivery of highly subsidized foodgrains to the PDS beneficiaries to avoid instances of starvation deaths, if so, the details thereof and the response of the States thereto;
- (c) whether it is also true that these were among other reforms the State Governments have been asked to pursue urgently in order to strengthen the Public Distribution System and if so, the details thereof; and
- (d) the steps being taken to ensure supply of foodgrains under PDS?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Section 12 of the National Food Security Act, 2013 states that the Central and State Government shall endeavour to progressively undertake necessary reforms in the Targeted Public Distribution System (TPDS) which include doorstep delivery of foodgrains to the TPDS outlets. Further, Section 24 of the Act mandates the State Government to take delivery of the foodgrains from the designated depots of the Central Government in the State and organize delivery of the allocated quantities at the doorstep of each fair price shop.

Presently, door-step delivery is being done in most of the States/Union Territories by their respective Civil Supplies Corporation through private transporters or by themselves. In the State of Gujarat, door-step delivery of foodgrains is being done by State Civil Supply Corporation by hiring private contractors through tender system. The state-wise status is at Annexure.

Government has also issued instruction to the States/UTs to put in place special dispensation for distribution of foodgrains to beneficiaries who are unable to visit the FPS for reasons such as old age, physical disability, etc. by adopting either Home Delivery of foodgrains through the FPS dealer or Delivery of foodgrains through authorized nominees of such beneficiaries.

(b) to (d): To ensure assured regular supply of subsidized foodgrains to beneficiaries through Public Distribution System, several reform measures have been undertaken since the inception of NFSA. Government is implementing a scheme on 'End-to-End Computerization of PDS Operations' with an aim to improve the efficiency and effectiveness of PDS and to address challenges of leakages and diversion of foodgrains, fake/bogus ration cards etc. Key components of the scheme are digitization of ration cards/beneficiaries, automation of supply chain management, online grievance redressal and automation of fair price shops (FPSs) by use of electronic point of sale (ePoS) devices.

Government has been regularly issuing advisories/instructions to States/UTs to review their lists of beneficiaries under NFSA, launch special drives to issue ration cards to the weaker sections of the society and ensure supply of foodgrains through PDS to all eligible beneficiaries.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2139 DUE FOR ANSWER ON 31.07.2018 IN LOK SABHA

State-wise status of Door Step Delivery of foodgrains under NFSA

Sl.No	Name of State	Door Step Delivery
1.	Andhra Pradesh	Being organized by Civil Supply Corporation through private transporters.
2.	Arunachal Pradesh	Done by State Govt through Private transporters. In remote areas, it is done through IAF helicopters/air dropping/ sorties.
3.	Assam	10% through private transporters selected by Tender, and remaining 90% through Gram Panchayat Samanvay Samiti/Whole sale consumer coop Societies/large area multipurpose societies.
4.	Bihar	Being done by Bihar State Food Supply Corporation.
5.	Chhattisgarh	Yes, the Chhattisgarh State Civil Supply Corp. does it through hired private transporters.
6.	Goa	By Deptt. of F & CS through contractors upto Taluka. FPS owners lift foodgrains from Taluka.
7.	Delhi	By Civil Supply Corporation
8.	Gujarat	Being done by State Civil Supply Corporation by hiring private contractors through tender system. They lift the foodgrains and deliver at FPS level under instructions from Collector and GSCSC. Signature of VVC member is taken on delivery challan.
9.	Haryana	Being done by CONFED, wholly Govt. controlled and financed federation.
10.	Himachal Pradesh	State Government reimburses freight charges to FPS holders for lifting foodgrains from wholesale godowns of HP State Civil Supplies Corporation.
11.	Jharkhand	Deptt. F & CS organized door-step delivery through hired private transporters
12.	J&K	In some areas, State Government is providing foodgrains through a network of Government sale depots held by the salesmen (Govt employees). In other areas, it is done by FPS owners engaged on commission basis.
13.	Karnataka	Door step delivery is being organized by the Department through hired private transporters.
14.	Kerala	Civil Supplies Corporation is organizing door step delivery through private transporters.
15.	Madhya Pradesh	Being done by Civil Supplies Corporation and no private agents are involved.
16.	Maharashtra	Transportation of foodgrains from FCI depot to State Government godown and from State Government godown to FPS is done at full Government cost by Government appointed private contractor for each district on tender basis. In 17 districts, the tender process has been completed. However, in 5 MTRA regions, 5 cities and 28 districts, the State Government has introduced direct transportation of foodgrains from FCI godowns to FPSs through tender system.
17.	Manipur	Through private transporters by the State Government Department.
18.	Mizoram	The FPS dealers lift the foodgrains and are reimbursed by the State Government.
19.	Meghalaya	Through private agents.
20.	Nagaland	Being done through hired private transporters.
21.	Odisha	Being done by Civil Supplies Corporation through Pvt. Transporters.
22.	Punjab	Distribution of foodgrains in bulk i.e. 6 monthly entitlement is done directly to the beneficiaries by the Departmental inspectors at village level by associating FPS owners
23.	Sikkim	Delivery upto FPSs with assistance of Government.
24.	Rajasthan	By State F&CS Corporation/ Kray/Vikray Sahkari Samiti.
25.	Tamil Nadu	Through coop. societies that run the FPSs and make their own arrangement to transport the foodgrains.
26.	Telangana	Being done by Civil supply Corporation by hiring private transporters.
27.	Tripura	Being done by private transporters hired by Civil Supply Corporation.
28.	Uttar Pradesh	Being done by CSC in some districts and in the remaining by FPS dealers.
29.	Uttarakhand	Being done by State Government through private transporters upto Block level State godowns. Thereafter upto FPS, it is being done by FPS owners who are reimbursed the expenditure incurred.
30.	West Bengal	Being done through private transporters hired by Distributors/ wholesalers approved by State Government.
31.	Andaman & Nicobar	Done by FPS dealers. Cost of transportation being reimbursed to FPS dealers.
32.	Daman & Diu	By private transporters hired by the Food Deptt./ Civil Supply Corporation.
33.	Dadra & Nagra Haveli	Done by UT Administration.
34.	Lakshadweep	Through Co-operative Societies.
35.	Chandigarh	Does not arise as the UT is under DBT.
36.	Puducherry	Does not arise as the UT is under DBT.